

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
STARRED QUESTION NO.77
ANSWERED ON 09.02.2024

IMPLEMENTATION OF KOTIPALLI-NARASAPUR RAILWAY PROJECT

*77 SHRI KANAKAMEDALA RAVINDRA KUMAR :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government is implementing Kotipalli-Narasapur railway project on the basis of cost sharing with Government of Andhra Pradesh;
- (b) if so, the details thereof and the amount deposited by Government of Andhra Pradesh;
- (c) whether Government of Andhra Pradesh is also required to hand over certain extent of land for this project; and
- (d) if so, the details regarding the handing over of the required land by Government of Andhra Pradesh?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.77 BY SHRI KANAKAMEDALA RAVINDRA KUMAR ANSWERED IN RAJYA SABHA ON 09.02.2024 REGARDING IMPLEMENTATION OF KOTIPALLI-NARASAPUR RAILWAY PROJECT

(a) to (d) Kotipalli-Narsapur (57.21 km) new line Project was sanctioned in 2000-01 with 25% cost sharing by Government of Andhra Pradesh. Sanctioned cost of the project is ₹2120 crore and an expenditure of ₹1115 crore has been incurred upto March, 2023.

So far Government of Andhra Pradesh has deposited only ₹52.69 crore towards their share in project and amount of ₹477.39 crore is outstanding from Government of Andhra Pradesh towards their share in project.

In this project only about 162.52 Hectare land has been handed over by Government of Andhra Pradesh out of total requirement of about 421.35 Hectare.

Works on Kotipalli-Narsapur new line project is held up as Government of Andhra Pradesh is not depositing their outstanding cost share for the project and delay in handing over of the land. The work is in progress in available land.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Budget allocation for infrastructure projects and safety works falling fully/partly in the State of Andhra Pradesh is as under:

Year	Budget outlay	Increase w.r.t. average annual allocation during 2009-14
2009-2014	₹886 cr/year	-
2023-2024	₹8406 cr	More than 9 times

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land Acquisition Authority. Execution of important infrastructure projects falling fully/partly in the State of Andhra Pradesh is held up due to delay in land acquisition and only about 2023 Hectare land has been acquired out of total requirement of about 4373 Hectare. Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects. Support of the Government of Andhra Pradesh is needed to expedite the land acquisition.

Railway has taken up 07 projects on cost sharing basis with Government of Andhra Pradesh. Government of Andhra Pradesh is not depositing their share in cost sharing projects, an amount of ₹6958 crore is outstanding from Government of Andhra Pradesh towards their share in projects

Commissioning of infrastructure projects falling fully/partly in the state of Andhra Pradesh is as under:

Period	Total Length Commissioned	Average Length Commissioned	Increase w.r.t. average commissioning during 2009-14
2009-14	363 km	72.6 km/Year	-
2014-23	1,266 km	140.67 km/Year	Approx 2 times
